

(b) Steps taken by the Government to control vehicular emissions in the country include the following :-

1. Ambient air quality standards have been evolved.
2. A network of ambient air quality monitoring stations has been set up.
3. For control of pollution from vehicles emission norms for both petrol and diesel driven vehicles have been notified under the Central Motor Vehicles Rules, 1989 and these are under implementation from 1990.
4. The Ministry of Surface Transport has advised the various State Transport Directorates to enforce these standards.
5. Public awareness campaigns have been launched on various measures to prevent and control pollution from vehicles.
6. More stringent norms for vehicular emissions have been notified under the Central Motor Vehicles Rules in September, 1993 which would come into effect from April 1, 1996.
7. Automobile manufacturers have been asked to develop and improve their technology to meet the more stringent standards for emissions from vehicles.
8. City planners are advised to incorporate in their plans the long-term requirements of city transportation.
9. Catalytic convertors and unleaded petrol have been introduced as a requirement for new vehicles to be registered in the four metropolitan cities of Bombay, Calcutta, Delhi and Madras.

Detection of Cancer

76. SHRI PANKAJ CHOWDHARY :
SHRI RAMPAL SINGH :
SHRI DATTATRAYA BANDARU :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether a new equipment has been developed recently to detect cancer;
- (b) if so, the details thereof; and
- (c) the time by which the equipment is likely to be put in use ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No, Sir.

(b) and (c) . Do not arise.

FCI Branches in Uttar Pradesh

77. DR. RAMESH CHAND TOMAR :
SHRI RAMPAL SINGH :

Will the Minister of FOOD be pleased to state :

(a) the number of branches of the Food Corporation of India functioning in Uttar Pradesh at present;

(b) the number of employees working in each branch;

(c) whether the Government have received any request for opening of the more branches in the State; and

(d) if so, the reaction of the Government thereto ?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) The Food Corporation of India has one Regional Office, two Sub-Regional Offices and 23 Districts Offices in Uttar Pradesh.

(b) Branch Office	No. of employees working under each branch.
Regional Office, Lucknow	435
Sub-Regional Office, Allahabad	20
Sub-Regional Office, Moradabad	5
Distt. Office, Hapur	611
Distt. Office, Bulandshahr	334
Distt. Office, Moradabad	392
Distt. Office, Bareilly	437
Distt. Office, Lucknow	488
Distt. Office, Faizabad	378
Distt. Office, Sitapur	293
Distt. Office, Shahjahanpur	163
Distt. Office, Gonda	117
Distt. Office, Banda	175
Distt. Office, Azamgarh	190
Distt. Office, Gazipur	76
Distt. Office, Allahabad	444
Distt. Office, Kanpur	753
Distt. Office, Varanasi	358
Distt. Office, Jhansi	360
Distt. Office, Agra	513
Distt. Office, Haldwani	559
Distt. Office, Gorakhpur	358
Distt. Office, Dehradun	127
Distt. Office, Srinagar	101
Distt. Office, Aligarh	504
Distt. Office, Saharanpur	260

(c) and (d) . Yes, Sir. The proposal received for opening of a Food Corporation of India District Office at Deoria is receiving attention of the Corporation.

[English]

Medical Facilities

78. SHRI RAJESH KUMAR :
SHRIMATI SHEELA GAUTAM :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether per capita expense on the medical facilities in India is much less as compared to the other Asian countries;

(b) if so, the steps proposed to be taken by the Government to provide better medical facilities to the general public; and

(c) the funds earmarked for health and family welfare schemes during the Eighth Five Year plan period ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Per capita health expenditure for the year 1990 in some of Asian Countries is as outlined at Statement.

(b) Whereas health is primarily a state subject, the Centre has been providing technical and financial assistance in all critical areas which affect health services and disease control. Comprehensive promotive, preventive, curative and rehabilitative health care services are being provided in the rural areas through network of Sub-centres, Primary Health-Centres, Community Health Centres established throughout the country alongwith hospitals of the district and State levels. Several communicable and non-communicable diseases control/eradication programmes are being implemented throughout the country. Efforts have been made during successive Five Year Plan to strengthen various teaching institutions to train the medical and paramedical personnel required for the Health care delivery system. Emphasis has been given for child survival and motherhood programmes including immunisation. Biomedical Research facilities have been augmented for research in priority areas. Efforts have been made for inter-sectoral coordination with other related Departments and involvement of voluntary organisations/NGOs and private sectors in the delivery of Health Care Service in both rural and urban areas.

In addition, funds are also being mobilised through multilateral and bilateral agencies for health projects in the Central and State Sectors.

(c) During the Eighth Five Year Plan the funds allocated for the Ministry of Health and Family Welfare (including Central, State/UT sector) are as under :-

	Rs. in Crore
(i) Health	7582.19
(ii) Family Welfare	6500.00

STATEMENT

Per Capita Health Expenditure for the year 1990 US \$

<i>Countries</i>	
Malaysia	71
Thailand	72
China	11
Sri Lanka	18
Indonesia	12
Pakistan	12
India	21
Bangladesh	7
Nepal	7

Source : The World Health Report 1995 Bridging the Gaps.

One Child Family Norms

79. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government propose to raise the marriageable age of females and males under the law and also promote the "one child family norm" in the place of the "Two children family norm";

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) No, Sir.

(b) Does not arise.

(c) The objective of raising the age of marriage is sought to be achieved by increasing social awareness.

[Translation]

Research in Ayurveda

80. SHRI B.L. SHARMA PREM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the research has been undertaken in Ayurveda to identify the medicine for Diabetes;

(b) if so, the details therefor; and

(c) the steps taken by the Government to encourage research in the Ayurveda ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : (a) and (b) . Yes, Sir. Trials are being conducted on the three different groups of the following medicines for combating diabetes :

(i) Ayush 82 Churna.

(ii) Chandra Prabha Vati.

(iii) Methika Churna.

(c) The Govt. of India has established the Central Council for Research in Ayurveda and Siddha which is an autonomous body, for the formulation, coordination, development and promotion of research on scientific lines in Ayurveda and Siddha.

[English]

Ayurvedic Hospital

81. SHRI SOBHANADREESWARA RAO VADDE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have received proposals for sanction of funds for construction of OPD block at Dr. N.R.S. Government Ayurvedic Hospital at Vijayawada; and

(b) if so, the response of Union Government thereto ?